

HIGH COURT OF UTTARAKHAND
NAINITAL
NOTIFICATION

No. 261/UHC/AdminA/2019

Dated: October 22 , 2019

In exercise of the powers conferred by Rule 27(ii) of the Uttarakhand Higher Judicial Service Rules, 2004 and all other powers enabling in this behalf, the Hon'ble Court is pleased to grant the Super time Scale of Rs. 70,290-1,540-76,450 to the following officers, after completing 03 years of continuous service in the Selection Grade of H.J.S. Cadre, from the date mentioned against their names: -

S. No.	Name of the Officer	Date of grant of Super-time scale
1.	Sri Vivek Bharti Sharma	03.12.2018
2.	Sri Ashish Naithani	03.12.2018
3.	Sri C. P. Bijalwan	03.12.2018
4.	Sri Sikand Kumar Tyagi	11.04.2019
5.	Sri Pradeep Pant	27.05.2019
6.	Sri Hira Singh Bonal	01.08.2019

By Order of the Court,
Sd/-
(Anuj Kumar Sangal)
Registrar (Vigilance)

No. 6968/UHC/XII-g-14/Admin.A

Dated: October 22 , 2019

Copy forwarded for information and necessary action to: -

- 1.The Accountant General A & E, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun - 248195.
- 2.Principal Secretary, Legislative, Parliamentary Affairs & Language Department, Govt. of Uttarakhand, Dehradun.
- 3.Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
- 4.Principal Secretary (Personnel), Government of Uttarakhand, Dehradun.
- 5.Director Accounts & Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
- 6.Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital.
- 7.Director, Printing & Stationery, Roorkee for Publication of the Notification in the next issue of Gazette of Uttarakhand.
- 8.Sri Vivek Bharti Sharma, District & Sessions Judge, Haridwar.
- 9.Sri Ashish Naithani, District & Sessions Judge, Champawat.
- 10.Sri C. P. Bijalwan, Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
- 11.Sri Sikand Kumar Tyagi, District & Sessions Judge, Uttarkashi.
- 12.Sri Pradeep Pant, District & Sessions Judge, Almora.
- 13.Sri Hira Singh Bonal, Registrar General, High Court of Uttarakhand, Nainital.
- 14.CTO/Senior Treasury Officer, Almora, Champawat, Dehradun, Hardwar, Nainital & Uttarkashi.
- 15.Joint Registrars, High Court of Uttarakhand, Nainital.
- 16.Deputy Registrar (Account), High Court of Uttarakhand, Nainital.
- 17.P.P.S. to Hon'ble the Chief Justice.
- 18.P.S./PA to Hon'ble Judges of this Court with the request to place the notification for kind perusal of Hon'ble Judges.
- 19.I/c N.I.C., High Court of Uttarakhand, Nainital.
- 20.Guard File/Assistant concerned.

Joint Registrar
Admin. A